

In the National Company Law Tribunal, Jaipur

Appeal No. 530/252(3)/ND/2018

TA No. 128/2018

UNDER SECTION 252(3) OF COMPANIES ACT, 2013

In the matter of:

T.T. Construction Pvt. Ltd.

..... Applicant/Petitioners

VS.

ROC

.....Respondent

Order delivered on 20.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None appeared.

For Respondent(s) : Amol Shinde, DROC-DOL

ORDER

None appeared for the appellant. In relation to the respondent Learned Deputy ROC is present and it is represented that the reply to the appeal has been duly filed. A final opportunity is being granted to the appellant to put in its appearance and proceed with the matter failing which this Tribunal will be constrained to dismiss ~~ed~~ the appeal. Post the matter on 11.10.2018.



**(R. Varadharajan)
Member (Judicial)**